

(12)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA 2314/98
MA 2457/98

New Delhi this the 21st day of January, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Smt. Indu Devi
E-2/370, Sultan Puri,
Delhi.

Shri Maman
WZ 240 C Harijan Colony,
Tilak Nagar, Delhi.

Shri Mahavir
D-1/386, Sultan Puri,
Delhi.

Shri Ramrattan,
WZ 413, Palam Village,
Delhi.

.. Applicants

(None for the applicants)

Versus

1. Union of India, through
the Secretary,
Ministry of Home Affairs,
North Block, New Delhi.

2. Govt. of NCT of Delhi
through the Commissioner of Police,
MSO Building, I.P.Estate, New Delhi.

3. Addl. Dy. Commissioner of Police,
District (West), Delhi Police,
Raja Garden, Delhi.

.. Respondents

(DR- Shri Umed Singh, Head Constable)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J)

It is seen that none has been appearing for the applicants on the last six days when this case was listed for hearing, including today. It is also noticed that no rejoinder has been filed by the applicants to the reply filed by the respondents as far back as on 25.2.1999.

2. In the above circumstances, it appears that the applicants are not no longer interested in pursuing the case. Accordingly OA is dismissed for default and non prosecution. No costs.

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Member (J)